اس گھی اور مکھن میں کانی اتا**تریشن** ہو<sup>ت</sup>ا ہے کو ان دو باتوں کر روکلے کے لگے سرکار کہا کر رہی ہے ?

†[र्था प्यारे लाल कुरोल 'तालिब' : चूकि दिल्ली मिल्क स्कीम जो है वह लोगो को खालिस दूध और घी नही दे सकती है इससे दो खराबिया पैदा हो गई है । एक तो प्राइवेट लोग जिनके पास अपनी भैंसे है और जो खालिस दूध देते हैं वह अपने दूध के मनमाने दाम लेते है और दूसरे जो प्राइवेट लोग घी और मक्खन तैयार करते है उम घी और मक्खन मे काफी अडल्ट्रेशन होता है । तो इन दो बातो को रोकने के लिए सरकार क्या कर रही है ?]

भी ज्ञाहनवाज खां : प्रडल्ट्रशन को रोकने के लिये फूड प्रडल्ट्रेशन एक्ट है जिस को सूबाई हुकूमने नाफिज करती है । जो खोया या एसी दूसरी चीजे दूध से बनती है उनको रोकने की हम ने एक दफा कोशिश की । लेकिन उसका नतीजा यह हुग्रा कि दिल्ली में बहुत काफी लोगो ने शोरशगवा किया ग्रौर एजिटेशन किया । इसके साथ ही जो कानून लागू हुग्रा था उसको तोड़ने के लिये ग्रलग ग्रलग रास्ते उन्होने अख्तियार कर लिये ग्रौर उसको रोकना हुकूमत के लिये मुश्किल हो गया ।

شری پیارے ال کریل ددطالب :

مہرے آدھے سوال کا جواب نہیں ملا -جو پرائیویت لوگ دودھه کے من مالے دام وصول کرتے ھیں اس کو روکنے کے لئے کہا کاررائی کی کئی ہے ?

 †[ श्री प्यारे लाल कुरील 'तालिब':

 मेरे ग्राधे सवाल का जवाब नही मिला । जो

 प्राइवेट लोग दूध के मनमाने दाम वसूल

 करते है उसको रोकने के लिए क्या कार्रवाई

 की गई है ?]

†[] Hindi transliteration.

SHRI C. SUBRAMANIAM: I do not want to give any unnecessary hope But tomorrow I have called a meeting of all the main milk users round about Delhi-people who have other milk products-to find out whether I could persuade them to give a portion of their milk supply to the Delhi Milk Scheme for supplying to the citizens. I hope that something might come out of it. But at the same time, I do not want to raise any unnecessary hope.

MR. CHAIRMAN Mr. Kureel 1s still unsatisfied. He wants to know what you are doing to prevent those people from asking for very high prices for the milk

SHRI C. SUBRAMANIAM: It is a question of supply and demand. We have to have assured co-operative units which will supply to us milk without looking into other sources for selling it. That is why we have to build it up. I am sure that hon. Members are aware, that is why an expert team was constituted to go into not only the technical aspects of the Delhi Milk Scheme but also with reference to the procurement of milk, development and all those cattle things. And a comprehensive report has just been submitted by the team and that also we are examining. On the basis of it, we hope to take further steps.

## WRITTEN ANSWERS TO QUES-TIONS

## EXPERIMENTS ON VANASPATI

\*446. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the results of the experiments conducted by Dr. Patwardhan on Vanaspati with special reference to its effects on rats; and (b) if so, whether Government have verified the result of the experiments through other researches?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) The Government are not aware of any experiments on the effect of Vanaspati on rats having been conducted by Dr. Patwardhan.

(b) Does not arise.

CASE AGAINST DANIEL WALCOTT

\*448.  $\begin{cases} Shri P. ABRAHAM: \\ Shri R. S. KHANDEKAR: \end{cases}$ 

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have filed a case against Daniel Walcott about his escape from Delhi last year;

(b) whether an enquiry is being made why the New Delhi magistrate, Shri N. L. Kakkar, released his blocked funds of Rs. 35,000 one day before his escape; and

(c) whether the magistrate has been suspended in this connection?

THE MINISTER OF CIVIL AV1A-TION (SHRI N. KANUNGO): (a) Yes, Sir. Cases have been filed against Daniel Walcott about his escare from Delhi last year.

(b) and (c) No. Sir. "

## बिहार में बाढ़ के कारण खरीफ की फसल को क्षति

\*४४९. अते महाबीर बासः क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेगे किः

(क) क्या जुलाई और अगस्त, १९६४ में बिहार में बाढ़ के कारण खरीफ़ की फसल को क्षति पहुंची; और

(ख) यदि हां, तो कितने मूल्य की फमल को क्षति पहुंची ? †[KHARIF CROPS DAMAGED DUE TO FLOODS IN BIHAR

\*449. SHRI MAHABIR DASS: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

(a) whether the Khariff crops in Bihar have been damaged due to floods during the months of July and August, 1964; and

(b) if so, the value of the crops damaged?]

खाद्य तथा कृषि मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) ग्रौर (ख) बिहार सरकार से प्राप्त सूचना के ग्रनुसार जुलाई १९६४ मे भारी वर्षा से लगभग १७ करोड़ रुपये के मूल्य की खरीफ़ की फसलें नष्ट हो गईं ।

†[THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) and (b) According to information received from Bihar Government, Khariff crops have been damaged by heavy rains in July, 1964 to the value approximately of Rs. 17 crores.]

CROP LOAN SYSTEM

\*453. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Commu-NITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) the names of the States where erop loan system has been introduced; and

(b) the pattern of financing of such loans and their recoveries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) The crop loan system has been introduced in all States (except J. & K.) in the package programme areas. So far as other areas ore concerned, Maharashtra, Gujarat, Madras and U.P.

**†**[ ] English translation.